

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1959  
ANSWERED ON TUESDAY, THE 15<sup>th</sup> MARCH, 2016**

**CSR SPENDING BY STATE OWNED BY PSUs**

**QUESTION**

1959. SHRI K. K. RAGESH:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the total amount spent by State owned PSUs during the last three years;
  - (b) the years-wise details thereof;
  - (c) whether the Government has set any priority areas for CSR spending by State owned PSUs;
- and
- (d) if so, the details thereof?

**ANSWER**

THE MINISTER OF CORPORATE AFFAIRS

(SHRI ARUN JAITLEY)

(a) to (d): The year 2014-15 was the first year of implementation of Corporate Social Responsibility (CSR) by companies under Companies Act, 2013. During this year, a total of 51 Public Sector Undertakings (PSUs), which have placed their Annual Report on their websites, spent about Rs. 2386.60 crores under CSR. Schedule VII of the Companies Act, 2013 enlists the broad areas under which, companies can undertake their CSR programme / project / activities; and Board of the companies are empowered under the Act to prioritise their CSR obligation from amongst this list.

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